

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 338 OF 2018 &  
IA Nos. 1336 & 1337 of 2018**

**Dated : 6<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Lanco Amarkantak Power Limited** .... **Appellant(s)**  
**Versus**  
**Madhya Pradesh Electricity Regulatory Commission** .... **Respondent(s)**  
**& Ors.**

Counsel for the Appellant(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. Parinay Deep Shah  
Ms. Ritika Singhal  
Ms. Surabhi Pandey for R-1

Mr. Paramhans Sahani for R-2

Mr. Aashish Anand Bernard for R-3

**ORDER**

List the matter on **25-4-2019**.

**(S. D. Dubey)**  
**Technical Member**  
*tpd/js*

**(Justice Manjula Chellur)**  
**Chairperson**